

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1685
TO BE ANSWERED ON 10.03.2025**

PENSION BENEFITS TO GIG AND PLATFORM WORKERS

**1685. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI SUDHEER GUPTA:
SHRI CHAVAN RAVINDRA VASANTRAO:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the estimated workforce of the gig and platform workers in the country at present;**
- (b) whether the Government proposes to provide pension benefits to gig and platform workers through Employment Provident Fund Organisation (EPFO) and if so, the details thereof;**
- (c) whether the Government has prepared any draft regulation in this regard;**
- (d) if so, the details thereof and the time by which it is likely to be introduced; and**
- (e) the details of other facilities being provided and likely to be provided by the Government to the gig and platform workers in the country?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): As per an estimation by NITI Aayog vide its report titled "India`s Booming Gig and Platform Economy" published in June 2022, the number of gig workers and platform workers, in the country was 7.7 million in 2020-21, which is expected to rise to 23.5 million by 2029-30.

For the first time, the definition of 'gig workers' and 'platform workers' and provisions related to the same have been provided in the Code on Social Security, 2020 which has been enacted by the Parliament.

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The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code also provides for setting up a Social Security Fund to finance the welfare scheme.

Recognizing the contribution of gig workers of online platforms, the Government in its Budget announcement made on 1.2.2025, proposed to register them on e-Shram portal, arrange for their identity cards and provide health care under Ayushman Bharat-Pradhan Mantri Jan Aarogya Yojana (AB- PMJAY) health scheme.
